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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./IA/MP No 342/96

S.P. Rai Versus U.O. 9 & 10.

Date of Order	Orders
28.9.200	None present for the parties on the perusal of order sheets, it appears that none was present for the applicant on 12-7-200, 25-4-200, 9-2-200 and 10-12-11. It appears that applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non prosecution. <i>ch</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>[Signature]</i> S. K. Agarwal Member (Judicial)

copy sent to
applicant &

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note
dated 11.3.21